

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 115
IA (CA) No. 42/JPR/2022
Cont. A No. 03/425/JPR/2022
Under Section 425 of
Companies Act, 2013**

In the matter of:

Vikas Lakhani

...Petitioner

Versus

Devendra Agrawal & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	:	None appeared
For the Respondent	:	Amol Vyas, Adv. Shyam Sunder Sharma, Adv.

ORDER

None for the Petitioner. Mr. Amol Vyas, Adv. along with Mr. Shyam Sunder Sharma, Adv. appearing on behalf of the Respondents. List the matter on 10.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024